

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-35(ND)/17**

**CORAM:**

**PRESENT: MS. SAROJ RAJWARE  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.09.2019**

**NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt.Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

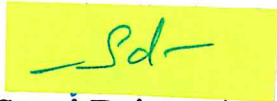
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner: None**


**Present for the Respondent: None**

**ORDER**

Present none. In the interest of justice, adjourned to 26<sup>th</sup> September, 2019.



**(Saroj Rajware)  
Member (T)**



**(Ina Malhotra)  
Member (J)**